GOVERNMENT OF INDIA MINISTRY OF COAL

LOK SABHA UNSTARRED QUESTION NO. 2901 TO BE ANSWERED ON 11.3.2020

Gokul Mines

2901. SHRI KRUPAL BALAJI TUMANE

Will the Minister of COAL be pleased to state:

(a) whether the Government is aware of the incident in Gokul mine that took place on 14th August, 2018 in Umred of Bhivapur tehsil;

(b) if so, whether the Government has conducted any inquiry in this matter along with the details of persons found guilty in this incident and action taken against them;

(c) whether the services of M/s Khan Transport was banned after this incident and the reasons due to which the ban has been lifted on 17.4.2019;

(d) whether the compensation has been given to the affected individuals/women and their families by the Government and by the mining authority; and

(e) whether the Government has issued any order to the mine to provide compensation to the affected men, women and their families and if so, the action taken on such order?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

(a) to (e): Information is being collected and will be laid on the Table of the House.